

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.132  
C.P.(IB)/14(MP)2022

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Tehseen Khan

.....Applicant

**Order delivered on 23/09/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. Adv. Ms. Noopur K Dalal  
For the Respondent : Ld. Adv. Mr. Amann Sharma

**ORDER**

This application is filed by the Tehseen Khan under section 94 of IBC, 2016.

Since, Constitutional validity of section 94,95,96,97,98,99 & 100 of IBC, 2016 is still pending before Hon'ble Supreme Court.

Hence, both matters stand adjourned to 01.12.2022.

-Sd-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Braj Mohan

-Sd-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**